

**HIGH COURT OF SIKKIM
GANGTOK**

OFFICE ORDER NO. 686 /ESTT./HCS

DATED GANGTOK, THE 2ND MARCH, 2023

The Hon'ble, the Chief Justice, High Court of Sikkim is hereby pleased to order the following inter-section transfers in the High Court Registry:-

| Sl. No. | Name | Designation | Present Place of Posting | Place of Transfer |
|----------------|---------------------------|---------------------------------|---------------------------------|--------------------------|
| 1. | Ms. Aruna Chhetri | Assistant Registrar | Confidential Section | Establishment Section |
| 2. | Mr. Sujeet Pradhan | Office Superintendent | Protocol Section | Confidential Section |
| 3. | Mr. Robin Subba | Office Superintendent | Establishment Section | General Section |
| 4. | Mr. S. Diamond Singh | Office Superintendent | Confidential Section | Establishment Section |
| 5. | Mrs. Rupa Rai | Head Assistant | Establishment Section | Judicial Section |
| 6. | Mr. Suman Prasad Adhikari | Head Assistant | General Section | Establishment Section |
| 7. | Mr. Gyatso Bhutia | Head Assistant | Judicial Section | General Section |
| 8. | Mr. N. Shyamkishor Singh | U.D.A | Judicial Section | Confidential Section |
| 9. | Md. Nashir Choudhary | L.D.A - cum- Protocol Assistant | Protocol Section | Judicial Section |
| 10. | Mr. Ravi Kumar Giri | Account Clerk-cum-Typist | Office of Registrar | Account Section |
| 11. | Ms. Babeeta Sharma | L.D.A - cum-Typist | Judicial Section | Office of Registrar |
| 12. | Mr. Bimal Sherpa | L.D.A- cum-Typist | Confidential Section | Protocol Section |
| 13. | Mr. Milan Rai | D.E.O- cum-Clerk | Establishment Section | Filing Section |
| 14. | Mrs. Ongmu Bhutia | Typist-cum-Clerk | General Section | Confidential Section |
| 15. | Mr. Bikram Thapa | Copyist | Filing Section | Protocol Section |

The above transfers shall take effect from 15.03.2023.

By Order,

Sd/-
(Prajwal Khatiwada)
Registrar General
High Court of Sikkim

Memo No.1 (113)2023 (Z-8)/ 11703-711 /Estt./HCS

Dated Gangtok, the 2nd March, 2023

Copy to:-

1. All concerned above.
2. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice.
3. Additional Registrar-cum-Private Secretary to Hon'ble Judge-I.
4. Deputy Registrar-cum-Private Secretary to Hon'ble Judge-II.
5. Court Officer, High Court of Sikkim, Gangtok.
6. Private Secretary to Registrar(Judicial Service), High Court of Sikkim, Gangtok.
7. P.A. to CPC, High Court of Sikkim, Gangtok.
8. Accounts Section, High Court of Sikkim, Gangtok.
9. All Section in-charge, High Court of Sikkim.
10. Personal Files
11. File and
12. Guard File

REGISTRAR